

Conduct Discipline and Appeal Regulations of AAI. In the meanwhile, Air Traffic Controller Guild have given an assurance to the Delhi High court that there shall be no disruption of flight schedules. At present, flights are operating normally.

(c) and (d) The officials of the Airports Authority of India and the representatives of the ATC Guild have been meeting from time to time to amicably resolve the outstanding issues. The recommendations of the Julka Committee relating to rating allowance, flight data processing allowance, on the job training allowance, civil aviation training centre allowance have been accepted and implemented by AAI from November, 1997. The remaining recommendations have not been accepted by AAI.

Construction of Under-Bridge at Rampura

2379. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government had sanctioned an under bridge at Rampura, Lawrence Road Industrial Area railway crossing (near Punjabi Bagh), Delhi; and

(b) if so, the time by which the construction work of above bridge is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) No, Sir.

(b) Does not arise.

Legislation on Unorganised Labour

2380. SHRI T.R. BAALU:
SHRI AJIT JOGI:

Will the Minister of LABOUR be pleased to state:

(a) whether the Government have any plan to bring out legislation to protect the interest of the Unorganised Labour;

(b) if so, the time by which the same is likely to be introduced; and

(c) if not, the other steps proposed to be taken by Government to protect the interests of the Unorganised Labour?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) The Government have enacted a number of labour laws for protection of the interests of labour including unorganised labour. Some of these laws are: the Minimum Wages Act, 1948, the Equal Remuneration Act, 1976, the Payment of Gratuity Act, 1972, the Contract Labour (Regulation & Abolition) Act, 1970, the Bonded Labour System (Abolition) Act, 1976, the Beedi and Cigar Workers (Conditions of Employment) Act, 1966, the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979, the Beedi Workers' Welfare Fund Act, 1976 etc. Workers engaged in iron ore, manganese ore, chrome ore, limestone, dolomite and mica mines, cine industry and beedi industry are also covered by the various welfare programmes undertaken under the concerned welfare funds. State Governments have also launched insurance and social security schemes covering large number of workers engaged in specific activities like handloom weavers, rikshaw pullers, etc. Improvement in quality of employment and conditions of work of workers in these unorganised/informal sector has been and continues to be a matter of prime concern for the Government.

The Government are also implementing a number of poverty alleviation and employment generation schemes like Integrated Rural Development Programme (IRDP), Jawahar Rajgar Yojna (JRY), Employment Assurance Scheme (EAS), Indira Awas Yojna (IAY), Training of Rural Youth for Self Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA), National Social Assistance Programme (NSAP) etc. which are designed especially to benefit rural poor including workers in the unorganised/informal sector.

The Central Government have also enacted the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 to protect the interest of workers engaged in construction industry which constitutes the second largest activity, after agriculture. It is also the endeavour of the Government to provide welfare measures and to extend legislative protection to more and more workers in the unorganised sector.

[Translation]

Recruitment Rally in Arah

2381. SHRI H.P. SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether the scheduled recruitment rally organised in Arah, Bihar on February 19 and 20, 1999 for recruitment in the army went off successfully; and

(b) if so, the number of vacancies alongwith the names of the trade for which recruitment was made?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) and (b) Recruitment Rally at Ara, Bihar was scheduled from 19 to 28 February 1999. Requisite administrative as well as security arrangements for the duration of above mentioned rally had been confirmed by the State authorities. However, without informing the Army Recruiting Organisation at Danapur, Bihar Police carried out their own recruitment at the venue where army recruitment was to be carried out. State authorities also expressed their inability to provide security arrangements for the Army Recruitment Rally.

In view of the above, in absence of availability of venue and other administrative and security arrangements, Army had no alternative but to cancel the rally.

The recruiting rally is now being rescheduled.

[English]

Skilled and Unskilled Labourers in Employment Exchange

2382. SHRI K.D. SULTANPURI: Will the Minister of LABOUR be pleased to state:

(a) the number of skilled and unskilled labourers seeking employment through Employment Exchanges in the country during the last three years; and

(b) the steps being taken to provide them employment?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) A statement containing education-wise distribution of job seekers is enclosed.

(b) The Ninth Plan envisages priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty. Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment.

Statement

No. of Job-seekers on the Live Register of Employment Exchanges, Classified by Educational level

Education level	No. in thousand at the end of 31st December		
	1993	1994	1995
1	2	3	4
1. Below 10th (including illiterate)	12658.7	12714.9	11947.3
2. 10th Class passed	13608.1	13566.5	13947.1
3. 10+2 passed	5619.9	5793.1	6104.4
4. Graduates (including Post-graduates)	3958.3	4215.2	4322.6